

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 122-A  
(IB)-2410(ND)2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Realiabale Finance Corpn Pvt. Ltd. **....Applicant**

Vs.

Nature India Communique Ltd. **....Respondent**

**Order delivered on 30.10.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Chetan Tripathi, Adv.

For the Respondent : Ms. Reena Jain, PCS

**ORDER**

Learned Company Secretary for the Corporate Debtor seeks time to file reply. As a last chance, let reply be filed within five days, with copy in advance to the other side. Rejoinder within five days, with copy in advance to the other side. List on 22.11.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh